

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.173,207,364,402,409 & 410/ 2018 in CP(IB) No : 282/7/HDB/2017
NAME OF THE COMPANY	Seven Hills Healthcare Pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Seven Hills Healthcare Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Adv. Sruelha Dilip Sonawane For m.c.m. For Applicant in IA No. 207 of 2018	By law officer		
K. Suresh Kumar for m. S.V.S Chandrap	Adv	9959357322	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Adv. Ravi Prasad S. Saravani			

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→ I.A. NO. 409/18

S. Niranjan Reddy B. Adv 9885470634

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IA-207-1/PS Shastri
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Anirash Desai Adv } For COC 9908888234 D.M.
Ropal Sarraf Adv }
Shan Bottewala Adv }

~~S. Ravi~~
S. Ravi
Siddhartha Ranade. } for RP.
Anirash Sinha

ORDER

IA 410/2018,

At request of counsel representing both sides, time is enlarged for hearing.

IA 207/2018

The matter is adjourned.

IA 402 & 364/2018 together with other IA's for hearing submission, put up on 04.10.2018.

A handwritten signature in green ink, consisting of a stylized 'M' followed by a long horizontal stroke that tapers to the right.

MEMBER JUDICIAL